

EXTENSION TRAINING CENTRES

*1521. **Shri S. C. Samanta:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether a conference of the Principals of the Extension Training Centres was convened by the Indian Council of Agricultural Research in April, 1954;

(b) if so, the subjects discussed and the main decisions taken;

(c) what decisions were accepted; and

(d) whether the accepted decisions will be uniformly applied in all the States?

The Minister of Food and Agriculture (Shri Kidwai): (a) Yes.

(b) The conference was held to exchange and evaluate experience of the last one year in training of **Village Level Workers** with a view to make further improvements in the Training programme where necessary. A copy of the proceedings of the conference is placed in the Library of the House.

(c) Most of the recommendations concern the State Governments and these have accordingly been communicated to them for suitable action.

(d) As the implementation of the recommendations is the concern of the State Governments, uniformity in their application may not be possible.

राज्यों में आयुर्वेदिक, यूनानी और होमियोपैथिक दवाखाने

*१५२४. **श्री बाबूसाह गुप्त:** क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगी कि विभिन्न राज्यों में किसी सरकारी आयुर्वेदिक, यूनानी या होमियोपैथिक दवाखाने को केन्द्रीय सरकार से कोई वित्तीय सहायता मिल रही है ?

The Minister of Health (Rajkumari Amrit Kaur): No financial aid is given by the Centre to any kind of dispensary run by the State Government.

RAILWAY HONORARY MAGISTRATES

*1526. **Shri Muniswamy:** Will the Minister of Railways be pleased to state:

(a) what allowances are paid to the Railway Honorary Magistrates;

(b) the tenure of the present Railway Honorary Magistrates; and

(c) whether there is any proposal to fix the tenure of service for these Honorary Magistrates to improve efficiency?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (c). All the enquiries raised concern the State Governments, who appoint the Railway Honorary Magistrates. The terms and conditions of service of these magistrates are also laid down by State Governments. So far as Government are aware, these magistrates are employed on the Eastern, Southern, Central and Northern Railways and an allowance is paid only on the Southern and Eastern Railways, varying from Rs. 30 to Rs. 75 per mensem. They are appointed usually for a period of one or two years; subject to extensions. Government are not aware of any proposal for fixing a specific tenure of service for such magistrates generally.

SALES TAX ON TRACTORS

*1528. **Shri B. N. Misra:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Central Government have recommended to the State Governments to abolish Sales Tax on tractors and agricultural implements with a view to giving impetus to mechanised farming in the States; and

(b) if so, which of the States have responded to this proposal?

The Minister of Food and Agriculture (Shri Kidwai): (a) Yes, Sir.

(b) Delhi, Hyderabad, Tripura, Mysore, West Bengal, Himachal Pradesh, Manipur and Saurashtra.